

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

CP NO. 695/2016

IN THE MATTER OF:

Presco-Mec Autocomp Pvt. Ltd.

.... Applicant/petitioner

Vs.

Piyush Colonisers Ltd.

.... Respondent

Order under Section 433 (e) & 434 (1)(a) of the Companies Act

Order delivered on 26.07.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

For the Applicant/petitioner : Mr. Sunil Goyal, Advocate

For the Respondent :

ORDER

For Order, see C.P. No. 693/2016.

- sd -

(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

- sd -

(DEEPA KRISHAN)
MEMBER(TECHNICAL)